

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:2973  
ANSWERED ON:11.05.2006  
IMPORT OF CRUDE OIL BY IOC  
Yadav Shri Mitrasen

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Indian Oil Corporation (IOC) has decided to import crude oil during the year 2006-07;
- (b) if so, the proposed quantity of oil to be imported;
- (c) whether the oil refining capacity of IOC has increased;
- (d) if not, the present refining capacity of the IOC per annum;
- (e) whether crude oil in the country is available as per refining capacity of the IOC; and
- (f) if not, the quantity of oil in metric tonnes out of available oil received by the Corporation for refining?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) Yes, Sir.

(b) A quantity of 40.9 MMT is proposed to be imported by Indian Oil Corporation (IOC) during 2006-07 for IOC refineries and for its subsidiaries.

(c) & (d) The present refining capacity of IOC is 41.35 MMTPA, which will go upto 47.35 MMTPA, after commissioning of 6.0 MMTPA Panipat Refinery expansion project during 1st quarter of 2006-07.

(e) & (f) No, Sir. Indigenous crude is not available to meet the requirement of IOCL refineries fully. Accordingly, IOCL proposes to process 10642 TMT indigenous crude and 31708 TMT imported crude during the year 2006-07 in its refineries.